

Involvement of National Rifle Association of India in illegal sale of Ammunition

3108. SHRI ABDUL REHMAN SHEIKH:

SHRI B. SATYANARAYAN REDDY:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that involvement of the National Rifle Association of India in unauthorised sale of ammunition has been detected; and

(b) if so, what are details thereof stating the modus-operandi of the people involved in the unauthorised sale of ammunition and what action has been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) According to information received from the Delhi Police involvement of three employees of the National Rifle Association of India, in unauthorised sale of ammunition was detected.

(b) On receipt of secret information the Delhi Police raided the residences of the three employees of the National Rifle Association of India, the premises of the National Rifle Association of India and those of some other persons to whom these employees had supplied ammunition. A substantial quantity of cartridges of different bores and different brands was recovered.

At the instance of one of the three employees the Agra Police raided the house of another person at Agra from where three guns, some cartridges (including empty cartridges) and three machines for filling and processing of cartridges were recovered.

Cases under the Arms Act have been registered against the three

employees of the National Rifle Association of India, another person of Delhi and, against the resident of Agra.

The case is under investigation.

Insurance of D.T.C. Commuters

3109. SHRI DINESH GOSWAMI:

SHRI RAMCHANDRA BHARADWAJ:

SHRI NARASINGHA PRASAD NANDA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the D.T.C. has a proposal under consideration for insuring D.T.C. commuters; and

(b) if so, the salient features of the proposal and from when the scheme is likely to be put into operation?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). D.T.C. has been examining the question of introducing a scheme for payment of suitable compensation in the event of death or permanent disability or partial disability of a passenger holding a valid ticket. The details are yet to be worked out by them.

Visit of Afghan Foreign Minister to India

3110. SHRI N. K. P. SALVE:

SHRI SWAMI DINESH CHANDRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Afghan Foreign Minister Mr. Shah Mohammad Dost visited New Delhi this month;